NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.43/BB/ 17	- For filing report of OL/ROC/R D/appoint-ment of CA	230/ 232	Magna Warehousing & Distribution Pvt Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	A.S. ANIRUSDHA. (9740732170)	PETITIONER	4
	Sinchana.M.R.	ROCIRA	Sinclora M.P

ORDER

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC and RD is present. Await report of OL. List it for 15.01.2018.

Member (T)

Member (J)